

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1161
ANSWERED ON FRIDAY, THE 22ND DECEMBER, 2017
[PAUSHA 01, 1939 (SAKA)]**

FOREIGN COMPANIES IN INDIA AND INDIAN COMPANIES ABROAD

QUESTION

1161. SHRI ALOK SANJAR:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) the number of foreign companies registered during each of the last three years and the current year in the country including in the State of Madhya Pradesh along with the amount of revenue earned from these companies, State/UT/Year-wise;**
- (b) whether any guidelines have been issued by the Government regarding registration of such foreign companies in the country and if so, the details thereof;**
- (c) whether any major Indian companies are registered abroad also and if so, the amount of revenue earned by the Indian Companies from abroad during the last three years; and**
- (d) the action taken by the Government to protect the interests of Indian consumers and investors?**

ANSWER

**THE MINISTER OF STATE FOR LAW AND JUSTICE
AND CORPORATE AFFAIRS**

(SHRI P. P. CHAUDHARY)

- (a) The information is attached (Annexure-I).**
- (b) Yes, the detailed provisions with regard to companies incorporated outside India are laid down in Chapter XXII of the Companies Act, 2013 (Section 379-393) and Companies (Registration of Foreign Companies) Rules, 2014. Further, section 380 of the Companies Act, 2013 read with such Rules specifies the documents/information etc. required to be filed by a foreign company with Registrar of Companies, New Delhi within 30 days from establishment of its place of business in India.**
- (c) Such information is not maintained in a centralized database.**
- (d) As per the provisions of Section 125 of the Companies Act, 2013 the IEPF Authority is mandated to promote investor education, awareness and protection. To promote investor awareness the authority has issued advertisements in newspapers, jingles on radio, crawlers on Doordarshan, SMSs on mobile phones. Investor Awareness Programmes are organised through Professional Institutes as well as through the Common Services Centres located in rural areas of the country. A joint campaign in association with Securities and Exchange Board of India, Reserve Bank of India and Department of Consumer Affairs has also been initiated.**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 1161 FOR ANSWER IN LOK SABHA ON
22.12.2017**

State/UT/Year-wise number of registration of foreign companies during the last three financial years and the current year

Sl. No.	State/UT	2014-15		2015-16		2016-17		2017-18 (till 30.11.2017)	
		No. of companies	Revenue earned from these companies(in Rs.)	No. of companies	Revenue earned from these companies(in Rs.)	No. of companies	Revenue earned from these companies(in Rs.)	No. of companies	Revenue earned from these companies(in Rs.)
1	Andhra Pradesh	-	714000	1	3210000	-	1962000	1	1662000
2	Bihar	-	-	-	-	1	6000	-	42000
3	Chandigarh	-	168000	-	246000	-	102000	-	150000
4	Chattisgarh	-	-	1	6000	-	42000	-	18000
5	Delhi	42	37608000	45	25362000	43	27186000	21	27198000
6	Goa	-	18000	-	18000	-	36000	-	6000
7	Gujarat	6	2064000	2	3210000	2	1854000	3	2598000
8	Haryana	15	12264000	16	11892000	24	12564000	15	9552000
9	Jharkhand	-	-	-	-	-	156000	-	546000
10	Karnataka	19	10350000	15	10770000	15	9540000	7	6372000
11	Kerala	1	750000	1	1506000	1	840000	2	570000
12	Madhya Pradesh	3	336000	-	486000	1	288000	-	444000
13	Maharashtra	46	40242000	42	42306000	51	32388000	27	34854000
14	Orissa	-	126000	-	672000	-	330000	-	102000
15	Pondicherry	-	24000	-	30000	-	24000	-	12000
16	Punjab	-	12000	1	42000	1	42000	-	48000
17	Rajasthan	3	324000	3	360000	-	288000	-	396000
18	Tamil Nadu	12	9294000	8	7578000	11	7218000	8	9204000
19	Telangana	2	2100000	2	1554000	2	930000	4	1164000
20	Uttar Pradesh	4	2514000	7	3426000	5	2142000	6	1380000
21	Uttarakhand	-	18000	1	156000	2	30000	-	102000
22	West Bengal	4	1710000	4	4128000	1	2100000	2	2034000
23	Grand Total	157	120636000	149	116958000	160	100068000	96	98454000

Source: MCA21 Database
